

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 881
TO BE ANSWERED ON 21.11.2016**

QUOTA FOR ADMISSION IN KENDRIYA VIDYALAYA

**881. SHRI P.V. MIDHUN REDDY:
SHRI BHANU PRATAP SINGH VERMA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any type of reservation is provided to the students for getting admission in Kendriya Vidyalayas under VIP quota and if so, whether any guidelines have been formulated in this regard;
- (b) whether the Kendriya Vidyalayas have right to deny such admissions and if so, the details thereof along with the number of such instances;
- (c) whether it is a fact that Government is considering to end the VIP's quota for admission to Kendriya Vidyalayas; and
- (d) whether such decision of the Government is likely to deprive deserving students from getting admission in Kendriya Vidyalayas and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a) There is no reservation in Kendriya Vidyalayas (KVs) under the 'VIP quota'. However, a Scheme of Special Dispensation Admission for Members of Parliament is in vogue for which guidelines have been formulated by the Kendriya Vidyalaya Sangathan.
- (b) KVs cannot deny such admissions provided the student fulfills the eligibility norms and turns up for admission within the stipulated date.
- (c) & (d) Do not arise.
